

ARRANGEMENT FOR STORING PARCELS AT DELHI STATION

*234. SHRI JAGAT NARAIN: Will the Minister of RAILWAYS be pleased to state the arrangements made for storing the parcels awaiting transit at the Delhi railway station platforms and the measures adopted for their safety?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH) : The transit parcels at Delhi railway station are unloaded from trains, sorted out and then immediately transferred to the concerned platforms for onward despatch to respective destinations. These parcels are not required to be stored.

Railway Protection Force staff are posted on the various platforms to look after the safety of these parcels while awaiting despatch by the respective trains.

UPGRADATION OF POSTS

of SHRI D. THEN GARI;
SHRI G. K. KAPOOR:

Will the Minister of RAILWAYS be pleased to state;

(a) whether it is a fact that in upgradation of posts, the percentage allotted to commercial section is not at par with that of the operating branch; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) Yes.

(b) The scales of pay allotted to the staff in the Commercial and the Operating Departments are those recommended by the Jagannadha Das Pay Commission and correspond to the duties and responsibilities attached to

their posts. The percentages laid down for distribution of their posts are according to the worth of charges of the posts in the different grades. Comparison between the scales of pay and the percentages allotted to the staff in the Commercial and Operating Departments would not be quite equitable.

RAILWAY LINE BETWEEN HUBLI AND KARWAR

*236. SHRI N. SRI RAMA REDDY: Will the Minister of RAILWAYS be pleased to state whether Government have considered the claim of Mysore State for a new railway line between Hubli and Karwar?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAM NATH) : The proposal for the Hubli-Karwar new railway line can be considered only in the context of development of Karwar as a major port for large scale export of iron ore, of which there are no indications at present.

TEXTILE MACHINERY FROM JAPAN

*237. SHRI P. THANULINGAM: Will the Minister of COMMERCE be pleased to state:

(a) whether textile machinery from Japan under the S.T.C./J.T.M.M.A. agreement has been purchased; and

(b) if so, the names of mills to which this machinery has been allotted by the Textile Commissioner?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI S. V. RAMASWAMY) : (a) Purchase of textile machinery under the S.T.C./J.T.M.M.A. agreement has not yet been effected.

(b) Does not arise.

TRADE IN S.E. ASIA

*238. SHRI M. RUTHNASWAMY: Will the Minister of COMMERCE be pleased to state whether and if so, to what extent, the price-cutting anti

dumping policies of the People's Republic of China have affected our trade in South East Asia?

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH) : Our exports to the South East Asian region have actually increased during 1963-64 in spite of competition from China in the case of several countries, and this increasing trend has been maintained during the first half of the current year also

UNAUTHORISED PULLING OF ALARM CHAIN

*239. SHRI KRISHAN DUTT: Will the Minister of RAILWAYS be pleased to state whether in view of the fact that in 1963-64 there were 73,298 cases of unauthorised pulling of alarm chain on the Railways, Government contemplate further enhancing of the punishment for the offence?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH) : No proposal to enhance the punishment for unauthorised pulling of alarm chain is under contemplation at present.

FOREIGN EXCHANGE FOR THE MANUFACTURE/IMPORT OF CARS

228. SHRI BIREN ROY: Will the Minister of INDUSTRY AND SUPPLY be pleased to state:

(a) the total amount of Foreign Exchange released to the manufacturers of "Hindustan", "Fiat" and "Standard" cars during 1963-64 and that proposed to be released during 1964-65 together with the numbers of vehicles fixed as their respective manufacturing quota;

(b) the total amount of customs and excise duties realised on imports of car parts etc. for the manufacture of these vehicles during 1963-64 and for the six month period upto September, 1964 in 1964-65; and

(c) the total amount of Foreign Exchange released for the import of

cars to Diplomats, tourist agencies, Government Departments etc., with the number of cars against each category during the same period?

THE DEPUTY MINISTER in THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI BIBUDHENDRA MISRA) : (a) The total amount of foreign exchange allocated to manufacturers of 'Hindustan', 'Fiat' and 'Standard' cars for 1963-64 and 1964-65 has been Rs. 404 lakhs and Rs. 431 lakhs respectively. While making the foreign exchange allocation, no manufacturing quota is fixed, but it is expected that about 21,000 cars will be manufactured during 1964-65. The number of cars manufactured in 1963-64 was 18,077.

(b) The total amount of customs and excise duties realised on the import of car parts has been as under:

Period	Amount Rs.
1963-64	166,92,383
April-September 1964-	84,06,852 (Pexcluding September figure in respect of Fiat car parts).

(c) The particulars including values of import licences and C.C.Ps issued for the import of cars are published in the weekly Bulletins of Industrial Licences, Import Licences and Export Licences issued by the Ministry of Commerce, copies of which are available in the Parliament Library.

उज्जैन-आगर सैक्शन के स्टेशनों पर टट्टी तथा पेशाबघर

२२६. श्री विमलकुमार मन्नालालजी
चौरङ्गिया : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उज्जैन-आगर सैक्शन के जीवा नगर, घोंसला, ढाबला, पाट, तनोडिया और आगर रेलवे स्टेशनों पर अब टट्टी तथा पेशाबघर बन गये हैं ; और